

DIVISION BENCH  
COURT - I

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/169(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	UCO BANK VS GUNJAN PODDAR
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

**For the Applicant Bank**

**Mr. Santhosh Kumar Ray, Adv.**

**Ms. Rituparna Sanyal, Adv.**

**ORDER**

1. Learned counsel for the Applicant Bank present.
2. In view of the order dated 05.09.2022, this matter is deferred and adjourned.
3. **Post this matter on 14.11.2022.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**